

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./42/2024/(Filing No.)

THE BRANCH MANAGER,
SHRIRAM GENERAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

STENSHILA HANSDAK AND OTHERS

RESPONDENTS

Date: 11.06.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents None present.

ORDER

As per online postal tracking report the Registry submits that the Respondents have been duly served. Despite the said service none enters appearance for the Respondents.

In view of the fact that the Respondents are from the Dumka District of Jharkhand, Darjeeling and Jalpaiguri Districts of West Bengal, re-issue Notice to the Respondents.

Requisites be filed within three days.

List on 06-08-2024.

Judge
11.06.2024